

आयकर अपीलिय अधिकरण : लखनऊ न्यायपीठ : लखनऊ

दिनांक-23/02/2026 से दिनांक-26/02/2026 की अवधि का न्यायपीठ का गठन ।

| अवधि | न्यायपीठ | पीठ गठन |
|-----------------------------|-------------------|---|
| 23.02.2026 से 24.02.2026 | न्यायपीठ (A) | श्री कुल भारत , उपाध्यक्ष महोदय एवं श्री अनादि नाथ मिश्र, लेखा सदस्य महोदय |
| 25.02.2026 से 26.02.2026 | न्यायपीठ (A) | रद्द (Cancelled) |
| 23.02.2026 से 24.02.2026 | न्यायपीठ (B) | श्री कुल भारत , उपाध्यक्ष महोदय एवं श्री निखिल चौधरी , लेखा सदस्य महोदय |
| 25.02.2026 से 26.02.2026 | न्यायपीठ (B) | श्री सुधांशु श्रीवास्तव , न्यायिक सदस्य महोदय एवं श्री निखिल चौधरी , लेखा सदस्य महोदय |
| 23.02.2026 से 26.02.2026 | न्यायपीठ (SMC) | श्री अनादि नाथ मिश्र, लेखा सदस्य महोदय |

नोट (i) The Part Heard Matters fixed during the above period will be heard by respective benches.

(ii) Bench-A will not function during the period from 25.02.2026 and 26.02.2026 and the cases are fixed during for these dates stand adjourned as follows:-

Cases fixed on

25.02.2026

26.02.2026

Adjourned to

23.04.2026

27.04.2026

आदेश द्वारा

माननीय उपाध्यक्ष महोदय
(लखनऊ क्षेत्र)

दिनांक:- 17-02-2026

सहायक रजिस्ट्रार

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|---------------|---|---------|
| 1 | ITA 21/LKW/2018 | 2007-08 | [A] M/S. RICH UNIVERSE NETWORK LIMITED | |
| 2 | IT(SS)A 41/LKW/2020 | 2011-12 | [A] M/S. HORIZON PORTFOLIO LIMITED | |
| 3 | IT(SS)A 707/LKW/2024 | 2017-18 | [A] RAMESTH DIAMONDS PVT. LTD. | |
| 4 | IT(SS)A 760/LKW/2024 | 2017-18 | [A] SMT. SHASHI AGARWAL | |
| 5 | IT(SS)A 806/LKW/2024 | 2017-18 | [A] SMT. SHALINI AGARWAL | |
| 6 | IT(SS)A 807/LKW/2024 | 2012-13 | [A] GOPAL DAS AGARWAL | |
| 7 | IT(SS)A 808/LKW/2024 | 2013-14 | [A] GOPAL DAS AGARWAL | |
| 8 | IT(SS)A 809/LKW/2024 | 2016-17 | [A] GOPAL DAS AGARWAL | |
| 9 | IT(SS)A 810/LKW/2024 | 2017-18 | [A] GOPAL DAS AGARWAL | |
| 10 | ITA 154/LKW/2024 | 2015- 2016 | [A] RICH UDYOG NETWORK LIMITED (E-FILED.) | |
| 11 | ITA 472/LKW/2025 | 2017-18 | [A] NEERAJ MEHROTRA | |
| 12 | ITA 473/LKW/2025 | 2011-12 | [A] MUKUL CHAWLA | |
| 13 | ITA 886/LKW/2025 | 2019-20 | [A] ZILA GANNA UTPADAK SAHKARI SAMITI LTD. | |
| 14 | ITA 895/LKW/2025 | 2018- 2019 | [A] ANITA SRIVASTAVA | |
| 15 | ITA 896/LKW/2025 | 2011-12 | [A] M/S DISINFECTO CHEMICAL INDUSTRIES PRIVATE LIMITED | |
| 16 | ITA 897/LKW/2025 | 2018-19 | [A] PRAKHAR HOSPITAL PRIVATE LIMITED | |
| 17 | ITA 899/LKW/2025 | 2019-20 | [D] HINDUSTAN PLYWOO INDUSTRIES | |
| 18 | ITA 900/LKW/2025 | 2011-12 | [A] MAHARANA PRATAP EDUCATION CENTRE | |

CAUSE LIST OF A BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|-------------|----------------------------|---------|
| 19 | ITA 908/LKW/2025 | 2017-18 | [A] AMIT AGRAWAL | |
| 20 | ITA 910/LKW/2025 | 2014-15 | [A] PREM KUMAR RASTOGI HUF | |


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20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|------------------------|--------------------------|--|---------|
| 1 | ITA 68/LKW/2010 | B.P.Ending 23.08.1996 | [A] M/S. TVS SECURITIES & FINANCING COMPANY P. LTD (OLD APPEAL) | |
| 2 | ITA 131/LKW/2016 | 2008-09 | [A] A P S ACADEMY (OLD APPEAL) | |
| 3 | ITA 445/LKW/2019 | 2014-15 | [A] SHRI RASIK BALLABH RASTOGI | |
| 4 | ITA 729/LKW/2019 | 2015-16 | [D] SHRI MANISH KUMAR GARG | |
| 5 | ITA 383/LKW/2020 | 2017-18 | [A] M/S. R.C. JEWELLERS | |
| 6 | ITA 412/LKW/2020 | 2017-18 | [D] SMT. MAYA PANDEY | |
| 7 | ITA 413/LKW/2020 | 2017-18 | [D] SHRI VIJAY PANDEY | |
| 8 | ITA 93/LKW/2023 | 2014-15 | [A] RAJESH KUMAR SINGH | |
| 9 | ITA 426/LKW/2023 | 2015-16 | [A] SMT. SUSHILA NARENDRAJIT SINGH SEWA NIDHI | |
| 10 | IT(IT)A 10/LKW/2024 | 2021-22 | [A] OMAR MOHAMMAD SIDDIQUI | |
| 11 | ITA 69/LKW/2024 | 2017-18 | [D] ESHAN GUPTA (E-FILED.) | |
| 12 | ITA 205/LKW/2024 | 2012-13 | [D] UP SHRAM EVAM NIRMAN SAHKARI SANGH LIMITED (E-FILED.) | |
| 13 | ITA 248/LKW/2024 | 2017-18 | [A] KRIPA SINDHU | |
| 14 | ITA 252/LKW/2024 | 2018-19 | [D] TILAK RAJ SHARMA | |
| 15 | ITA 377/LKW/2024 | 2015-16 | [D] TILAK RAJ SHARMA (E.F) | |
| 16 | ITA 375/LKW/2024 | 2017-18 | [A] SHIV FERTILIZERS | |
| 17 | ITA 543/LKW/2024 | 2011-12 | [D] UP RAJYA NIRMAN EVAM SHRAM VIKAS SAHKARI SANGH LIMITED | |
| 18 | ITA 566/LKW/2024 | 2011-12 | [A] U.P.RAJYA NIRMAN EVAM SHRAM VIKAS SAHKARI SNAGHLTD | |

CAUSE LIST OF B BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|-------------|---|---------|
| 19 | ITA 585/LKW/2024 | 2018-19 | [A] VIPIN YADAV | |
| 20 | ITA 803/LKW/2024 | 2005-06 | [A] AGMOTEX FABRICS LTD. | |
| 21 | IT(SS)A 544/LKW/2025 | 2011-12 | [A] M/S CITYON INFRASTRUCTURE PRIVATE LIMITED | |
| 22 | IT(SS)A 545/LKW/2025 | 2014-15 | [A] M/S CITYON INFRASTRUCTURE PRIVATE LIMITED | |
| 23 | IT(SS)A 546/LKW/2025 | 2014-15 | [A] M/S CITYON SYSTEMS (INDIA) LIMITED | |
| 24 | IT(SS)A 547/LKW/2025 | 2015-16 | [A] M/S CITYON SYSTEMS (INDIA) LIMITED | |
| 25 | IT(SS)A 548/LKW/2025 | 2016-17 | [A] M/S CITYON SYSTEMS (INDIA) LIMITED | |
| 26 | ITA 345/LKW/2025 | 2015-2016 | [A] NISHI SHUKLA | |
| 27 | ITA 415/LKW/2025 | 2018-19 | [A] RADHEY SHYAM SEWA TRUST | |
| 28 | ITA 420/LKW/2025 | 2015-16 | [A] JASMEEN BINDRA | |
| 29 | ITA 633/LKW/2025 | 2022-23 | [A] MALTI PORWAL | |
| 30 | ITA 759/LKW/2025 | 2017-18 | [A] BASTI WINES COMPANY | |
| 31 | ITA 760/LKW/2025 | 2011-12 | [A] ARJITA GROVER | |
| 32 | ITA 794/LKW/2025 | 2017-18 | [A] BIRENDRA PRATAP SINGH | |
| 33 | ITA 874/LKW/2025 | 2017-18 | [D] BIRENDRA PRATAP SINGH | |
| 34 | ITA 893/LKW/2025 | 2019-20 | [A] HAFIZ ABDUL HAKEEM MEMORIAL TRUST | |


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 23-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|-------------|---------------------------------------|---------|
| 1 | ITA 865/LKW/2025 | 2020-21 | [A] MOHD. KAMIL S/O JAMALUDDIN | |
| 2 | ITA 880/LKW/2025 | 2017-18 | [A] ANIL KUMAR | |
| 3 | ITA 883/LKW/2025 | 2020-21 | [A] ADARSH SHIKSHA SANSTHAN | |
| 4 | ITA 891/LKW/2025 | 2017-18 | [A] PUSHTI CREATIONS | |
| 5 | ITA 892/LKW/2025 | 2019-20 | [A] HAFIZ ABDUL HAKEEM MEMORIAL TRUST | |


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20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 24-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|-------------|---|---------|
| 1 | ITA 729/LKW/2015 | 2009-10 | [A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL) | |
| 2 | ITA 730/LKW/2015 | 2010-11 | [A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL) | |
| 3 | ITA 731/LKW/2015 | 2011-12 | [A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL) | |
| 4 | ITA 90/LKW/2024 | 2017-18 | [A] SHRI LAXMI SUGAR INDUSTRIES (E FILED.) | |
| 5 | ITA 425/LKW/2024 | 2015-16 | [A] MAHIPAL SINGH RAGHAV | |
| 6 | ITA 426/LKW/2024 | 2015-16 | [A] MOHIT SINGH RAGHAV | |
| 7 | ITA 436/LKW/2024 | 2015-16 | [D] MOHIT SINGH RAGHAV | |
| 8 | ITA 381/LKW/2025 | 2015-16 | [D] JAGRAN PRAKASHAN LIMITED | |
| 9 | ITA 523/LKW/2025 | 2018-19 | [D] JAGRAN PRAKASHAN LIMITED | |
| 10 | ITA 912/LKW/2025 | 2015-16 | [A] CHANDRA MOHAN VERMA | |
| 11 | ITA 913/LKW/2025 | 2016-17 | [A] CHANDRA MOHAN VERMA | |
| 12 | ITA 914/LKW/2025 | 2019-20 | [A] RAKESH BABOO GANGWAR | |
| 13 | ITA 921/LKW/2025 | 2017-18 | [A] VEER SINGH YADAV | |
| 14 | ITA 923/LKW/2025 | 2015-16 | [A] RASHMI RAIZADA | |
| 15 | ITA 925/LKW/2025 | 2017-18 | [D] SAHARA CITY HOMES DEVAS | |
| 16 | ITA 926/LKW/2025 | 2018-19 | [A] ALKA SRIVASTAVA | |
| 17 | ITA 927/LKW/2025 | 2020-21 | [A] MAA CHAMUNDA DEVI AND CO. | |

[Signature]
Asstt. Registrar

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|--|---------|
| 1 | ITA 384/LKW/2011 | 2006-07 | [A] U.P.STATE INDUSTRIAL DEVELOPMENT CORPN.LTD | |
| 2 | ITA 540/LKW/2011 | 2005/06 | [A] U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION | |
| 3 | ITA 530/LKW/2014 | 2008-09 | [A] U.P STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. (UPSIDC) | |
| 4 | ITA 550/LKW/2014 | 2008-09 | [D] M/S U.P STATE INDUSTRIAL DEVELOPEMENT CORP. LTD. | |
| 5 | ITA 201/LKW/2023 | 2010-11 | [A] U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. | |
| 6 | ITA 202/LKW/2023 | 2015-16 | [A] U. P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. | |
| 7 | ITA 203/LKW/2023 | 2016-17 | [A] U. P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. | |
| 8 | ITA 205/LKW/2023 | 2011-12 | [A] U. P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. | |
| 9 | ITA 367/LKW/2024 | 2020-21 | [A] U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. | |
| 10 | ITA 366/LKW/2024 | 2013-14 | [A] U.P.STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. | |
| 11 | ITA 487/LKW/2016 | 2012-13 | [D] M/S KASHANA BUILDERS PVT. LTD. (OLD APPEAL) | |
| 12 | ITA 20/LKW/2019 | 2014-15 | [A] KAPOOR AGENCIES PRIVATE LIMITED | |
| 13 | ITA 457/LKW/2019 | 2016-17 | [D] MRS. MAHINDAR KAUR | |
| 14 | ITA 82/LKW/2020 | 2015-16 | [D] JAI NARAYAN SARASWATI VIDYA MANDIR INTER COLLEGE | |
| 15 | ITA 369/LKW/2020 | 2016-17 | [A] M/S. EVERGREEN INFRA BUILD PVT. LTD. | |
| 16 | ITA 370/LKW/2020 | 2017-18 | [A] M/S. EVERGREEN INFRA BUILD PVT. LTD. | |
| 17 | ITA 1/LKW/2021 | 2016-2017 | [D] M/S EVERGREEN INFRABUILD PVT. LTD | |
| 18 | IT(SS)A 287/LKW/2023 | 2011-12 | [A] JUPITER WAGONS LIMITED | |

CAUSE LIST OF B BENCH FOR 24-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|-------------|---|---------|
| 19 | IT(SS)A 288/LKW/2023 | 2012-13 | [A] JUPITER WAGONS LIMITED | |
| 20 | IT(SS)A 298/LKW/2023 | 2011-12 | [D] JUPITER WAGONS LIMITED (FORMARLY KNOWN AS COMMERCIAL ENGINEERS AND BODY BUILDERS COMPANY LIMITED) | |
| 21 | IT(SS)A 299/LKW/2023 | 2012-13 | [D] JUPITER WAGONS LIMITED (FORMARLY KNOWN AS COMMERCIAL ENGINEERS AND BODY BUILDERS COMPANY LIMITED) | |
| 22 | ITA 169/LKW/2025 | 2010-11 | [D] SHRI SHASHWAT AGARWAL | |
| 23 | ITA 170/LKW/2025 | 2011-12 | [D] SHRI SHASHWAT AGARWAL | |
| 24 | ITA 171/LKW/2025 | 2012-13 | [D] SHRI SHASHWAT AGARWAL | |
| 25 | ITA 172/LKW/2025 | 2013-14 | [D] SHRI SHASHWAT AGARWAL | |
| 26 | ITA 173/LKW/2025 | 2014-15 | [D] SHRI SHASHWAT AGARWAL | |
| 27 | ITA 174/LKW/2025 | 2015-16 | [D] SHRI SHASHWAT AGARWAL | |
| 28 | ITA 175/LKW/2025 | 2016-17 | [D] SHRI SHASHWAT AGARWAL | |
| 29 | CO 36/LKW/2025 | 2010-11 | [A] SHRI SHASHWAT AGARWAL | |
| 30 | CO 37/LKW/2025 | 2011-12 | [A] SHRI SHASHWAT AGARWAL | |
| 31 | CO 38/LKW/2025 | 2012-13 | [A] SHRI SHASHWAT AGARWAL | |
| 32 | CO 39/LKW/2025 | 2013-14 | [A] SHRI SHASHWAT AGARWAL | |
| 33 | CO 40/LKW/2025 | 2014-15 | [A] SHRI SHASHWAT AGARWAL | |
| 34 | CO 41/LKW/2025 | 2015-16 | [A] SHRI SHASHWAT AGARWAL | |
| 35 | CO 42/LKW/2025 | 2016-17 | [A] SHRI SHASHWAT AGARWAL | |

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
THIRD MEMBER MATTER**

FOR 24-FEBRUARY-2026 (TUESDAY)

BEFORE SHRI KUL BHARAT, VICE PRESIDENT

THIRD MEMBER MATTERS

| Srl | Appeal Number | Assmt. Year | Assessee | Bench | Remarks |
|-----|------------------|-------------|------------------------|-------|---------|
| 1 | ITA 442 LKW 2020 | 2017-18 | [D] M/S R.C. JEWELLERS | TMC | |


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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 24-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|---------------|------------------------------|---------|
| 1 | ITA 129/LKW/2025 | 2016-17 | [A] FARIDA NAHID | |
| 2 | ITA 194/LKW/2025 | 2010-11 | [A] RAJEEV SINGH | |
| 3 | ITA 330/LKW/2025 | 2016-17 | [A] HARUN MOHAMMAD | |
| 4 | ITA 331/LKW/2025 | 2011-12 | [A] VIJAY KUMAR RUNGTA | |
| 5 | ITA 346/LKW/2025 | 2011-12 | [A] REHANA AKHTAR | |
| 6 | ITA 588/LKW/2025 | 2014-15 | [A] KUMAR TALKIES | |
| 7 | ITA 589/LKW/2025 | 2018-19 | [A] BABITA AGARWAL | |
| 8 | ITA 810/LKW/2025 | 2017-18 | [A] VARUN RASTOGI | |
| 9 | ITA 894/LKW/2025 | 2019- 2020 | [A] AFZAL AHMAD | |
| 10 | ITA 898/LKW/2025 | 2024-25 | [A] ANKIT AGARWAL | |
| 11 | ITA 904/LKW/2025 | 2020-21 | [A] MAA CHAMUNDA DEVI AND CO | |
| 12 | ITA 909/LKW/2025 | 2018-19 | [A] MUHAMMAD AAMIR | |
| 13 | ITA 911/LKW/2025 | 2020- 2021 | [A] BHAGAT SINGH RAWAT | |


Assistant Registrar
20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX MEETING ID- 26400694010 PASSWORD- 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|-------------|---|---------|
| 1 | ITA 411/LKW/2018 | 2008-09 | [A] SHRI SANJAY KUMAR BHATIA | |
| 2 | ITA 687/LKW/2018 | 2014-15 | [D] SHRI HONEY SHARMA | |
| 3 | IT(SS)A 171/LKW/2019 | 2013-14 | [A] M/S. RAGHUKUL CONTRACTORS BUILDERS PRIVATE LIMITED | |
| 4 | IT(SS)A 172/LKW/2019 | 2014-15 | [A] M/S. RAGHUKUL CONTRACTORS BUILDERS PRIVATE LIMITED | |
| 5 | IT(SS)A 277/LKW/2019 | 2014-15 | [A] M/S. RAGHUKUL CONTRACTORS BUILDERS PRIVATE LIMITED | |
| 6 | IT(SS)A 848/LKW/2025 | 2013-14 | [A] F.I LEATHER PRODUCTS | |
| 7 | IT(SS)A 849/LKW/2025 | 2014-15 | [A] F.I. LEATHER PRODUCTS | |
| 8 | IT(SS)A 850/LKW/2025 | 2015-16 | [A] F.I. LEATHER PRODUCTS | |
| 9 | IT(SS)A 851/LKW/2025 | 2016-17 | [A] F.I. LEATHER PRODUCTS | |
| 10 | IT(SS)A 852/LKW/2025 | 2018-19 | [A] F.I. LEATHER PRODUCTS | |
| 11 | IT(SS)A 853/LKW/2025 | 2019-20 | [A] F.I. LEATHER PRODUCTS | |
| 12 | ITA 373/LKW/2020 | 2017-18 | [A] M/S. LALJI JEWELLERS PVT. LTD. | |
| 13 | ITA 434/LKW/2020 | 2017-18 | [D] LALJI JEWELLERS PVT. LTD. | |
| 14 | ITA 382/LKW/2020 | 2017-18 | [A] SHRI SHISHIR RASTOGI | |
| 15 | ITA 405/LKW/2020 | 2017-18 | [D] SHRI SHISHIR RASTOGI | |
| 16 | ITA 122/LKW/2025 | 2018-19 | [A] HORIZON COMMTRADE LIMITED | |
| 17 | ITA 631/LKW/2025 | 2021-22 | [D] AWASTHI PRODUCTS PVT. LTD. | |
| 18 | ITA 632/LKW/2025 | 2022-23 | [D] AWASTHI PRODUCTS PVT. LTD. | |

CAUSE LIST OF B BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX MEETING ID- 26400694010 PASSWORD- 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|---------------|----------------------------|---------|
| 19 | ITA 751/LKW/2025 | 2019- 2020 | [A] COMET OVERSEAS PVT LTD | |
| 20 | ITA 752/LKW/2025 | 2022- 2023 | [A] COMET OVERSEAS PVT LTD | |
| 21 | ITA 864/LKW/2025 | 2017- 2018 | [A] SMT. KAJAL AGARWAL | |
| 22 | ITA 866/LKW/2025 | 2022-23 | [A] SUB REGISTRAR ZONE-3 | |


Assistant Registrar
20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 25-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| SrI | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|-------------|----------------------------------|---------|
| 1 | ITA 915/LKW/2025 | 2019-20 | [A] AWADHESH KUMAR DIXIT | |
| 2 | ITA 922/LKW/2025 | 2017-18 | [A] SHRI NEERAJ PANDEY | |
| 3 | ITA 924/LKW/2025 | 2019-20 | [A] JYOTSANA GUPTA | |
| 4 | ITA 928/LKW/2025 | 2018-19 | [A] SUKHDHAM INFRASTRUCTURES LLP | |
| 5 | ITA 929/LKW/2025 | 2017-18 | [A] SARVESH KUMAR SHUKLA | |


Assistant Registrar
20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 25-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE SHRI KUL BHARAT, VICE PRESIDENT
AND SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

| PART HEARD MATTERS | | | | | | | | |
|--------------------|---------------|-----|-----|------|-------------|-------------------------|-------|------------------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 358 | LKW | 2023 | 2017-18 | [A] SYED MOHD QADIR ALI | A | (8 weeks) |


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX MEETING ID- 26400694010 PASSWORD- 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|-------------|---|---------|
| 1 | ITA 487/LKW/2025 | 2012-13 | [D] SAHARA CITY HOMES HUBLIDHARWAR | |
| 2 | CO 33/LKW/2023 | 2012-13 | [A] SAHARA CITY HOMES-BEHRAMPUR (E-FILED.) | |
| 3 | CO 34/LKW/2023 | 2012-13 | [A] SAHARA CITY HOMES- BHUBNESHWAR (E-FILED.) | |
| 4 | CO 35/LKW/2023 | 2012-13 | [A] SAHARA CITY HOMES- BAHRAICH (E-FILED.) | |
| 5 | CO 9/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES-SILIGURI (E-FILED.) | |
| 6 | CO 10/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES-BHOPAL (E-FILED.) | |
| 7 | CO 16/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES, BEGUSARAI (E-FILED.) | |
| 8 | CO 17/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES - ALWAR (E-FILED.) | |
| 9 | CO 18/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES KHARAGPUR (E-FILED.) | |
| 10 | ITA 135/LKW/2023 | 2012-13 | [A] SAHARA CITY HOMES (E-FILED.) | |
| 11 | ITA 225/LKW/2023 | 2012-13 | [D] SAHARA CITY HOMES-BEHRAMPUR (E-FILED.) | |
| 12 | ITA 247/LKW/2023 | 2012-13 | [D] SAHARA CITY HOMES- BHUBNESHWAR (E-FILED.) | |
| 13 | ITA 248/LKW/2023 | 2012-13 | [D] SAHARA CITY HOMES- BAHRAICH (E-FILED.) | |
| 14 | ITA 322/LKW/2023 | 2012-13 | [A] SAHARA CITY HOMES - VARANASI (E-FILED.) | |
| 15 | ITA 364/LKW/2023 | 2012-13 | [D] SAHARA CITY HOMES-SITAPUR (E-FILED.) | |
| 16 | ITA 365/LKW/2023 | 2012-13 | [D] SAHARA CITY HOMES- BOKARO (E-FILED.) | |
| 17 | ITA 366/LKW/2023 | 2012-13 | [D] SAHARA CITY HOMES-SHIMOGA (E-FILED.) | |
| 18 | ITA 31/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES-SILIGURI (E-FILED.) | |

CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX MEETING ID- 26400694010 PASSWORD- 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|---|---------|
| 19 | ITA 32/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES-BHOPAL (E-FILED.) | |
| 20 | ITA 72/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES HYDERABAD (E-FILED.) | |
| 21 | ITA 138/LKW/2024 | 2012 | [D] SAHARA CITY HOMES PONDICHERRY (E-FILED.) | |
| 22 | ITA 139/LKW/2024 | 2012 | [D] SAHARA CITY HOMES ASANSOL (E-FILED.) | |
| 23 | ITA 140/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES - SRI GANGANAGAR (E-FILED.) | |
| 24 | ITA 191/LKW/2024 | 2012-13 | [A] SAHARA CITY HOMES - REWA (E-FILED.) | |
| 25 | ITA 268/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES - AZAMGARH ((E-FILED)) | |
| 26 | ITA 337/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES, BEGUSARAI (E-FILED.) | |
| 27 | ITA 339/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES - ALWAR (E-FILED.) | |
| 28 | ITA 341/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES KHARAGPUR (E-FILED.) | |
| 29 | ITA 521/LKW/2024 | 2012-13 | [D] SAHARA CITY HOMES ROORKEE (E-FILED.) | |
| 30 | ITA 109/LKW/2025 | 2012-13 | [A] SAHARA CITY HOMES - VELLORE | |
| 31 | ITA 344/LKW/2025 | 2012-13 | [D] SAHARA CITY HOMES-SAGAR | |
| 32 | ITA 357/LKW/2025 | 2012-13 | [D] SAHARA CITY HOMES BIJNOR | |
| 33 | ITA 375/LKW/2025 | 2012-13 | [D] SAHARA CITY HOMES UJJAIN | |
| 34 | ITA 638/LKW/2025 | 2012-13 | [D] SAHARA CITY HOMES KANPUR 2 | |
| 35 | ITA 660/LKW/2025 | 2012 | [D] SAHARA CITY HOMES-COCHIN | |
| 36 | ITA 114/LKW/2023 | 2018-19 | [A] BHAGWATI CITY HOMES BARABANKI PVT, LTD. | |
| 37 | IT(SS)A 869/LKW/2025 | 2017-2018 | [A] SMT. KAJAL AGARWAL | |
| 38 | IT(SS)A 876/LKW/2025 | 2018-2019 | [A] VIRAT AGARWAL | |

CAUSE LIST OF B BENCH FOR 26-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX MEETING ID- 26400694010 PASSWORD- 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------------|---------------|---|---------|
| 39 | IT(SS)A 877/LKW/2025 | 2018- 2019 | [A] VIRAT AGARWAL | |
| 40 | IT(SS)A 878/LKW/2025 | 2017- 2018 | [A] VISHAL AGARWAL | |
| 41 | IT(SS)A 879/LKW/2025 | 2018- 2019 | [A] VISHAL AGARWAL | |
| 42 | ITA 875/LKW/2025 | 2017- 2018 | [A] VIRAT AGARWAL | |
| 43 | ITA 461/LKW/2025 | 2020-21 | [D] CPF PICUP TRUST | |
| 44 | ITA 664/LKW/2025 | 2013-14 | [A] RAJIV PANJWANI | |
| 45 | ITA 665/LKW/2025 | 2014-15 | [A] RAJIV PANJWANI | |
| 46 | ITA 867/LKW/2025 | 2018-19 | [A] HARI RAM | |
| 47 | ITA 868/LKW/2025 | 2018-19 | [A] HARI RAM | |
| 48 | ITA 887/LKW/2025 | 2022-23 | [A] ARUN KUMAR GARG T/H LEGAL HEIR DEEPALI GARG | |


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20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 26-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

WEBEX MEETING ID- 26420785626 PASSWORD- 12345

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|---------------------|-------------|--------------------------------------|---------|
| 1 | ITA 936/LKW/2025 | 2018-19 | [A] JESUS MISSION CHARITABLE SOCIETY | |
| 2 | ITA 938/LKW/2025 | 2014-15 | [A] DEEPAK MISHRA | |
| 3 | ITA 939/LKW/2025 | 2017-18 | [A] DEEPAK MISHRA | |
| 4 | ITA 940/LKW/2025 | 2018-19 | [A] LALLU | |
| 5 | ITA 942/LKW/2025 | 2020-21 | [A] HARI RAM | |
| 6 | ITA 943/LKW/2025 | 2016-17 | [A] THE SPASTICS CENTRE KANPUR | |


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20-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

**CAUSE LIST OF
PART HEARD MATTERS
FOR 26-FEBRUARY-2026 (THURSDAY)**

BEFORE **SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**
AND **SHRI NIKHIL CHOUDHARY, ACCOUNTANT MEMBER**

| PART HEARD MATTERS | | | | | | | | |
|--------------------|---------------|-----|-----|------|-------------|---------------------------|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 518 | LKW | 2024 | 2018-19 | [A] M/S BHARAT LAL & SONS | B | |

| PART HEARD MATTERS | | | | | | | | |
|--------------------|---------------|-----|-----|------|-------------|--|-------|---------|
| Srl | Appeal Number | | | | Assmt. Year | Assessee | Bench | Remarks |
| 1 | ITA | 438 | LKW | 2023 | 2013-14 | [D] BLUE WORLD CORPORATION PRIVATE LIMITED | B | |
| 2 | ITA | 439 | LKW | 2023 | 2013-14 | [D] BLUE WORLD CORPORATION PRIVATE LIMITED | B | |


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